## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05 01 20201 AT 10:30 AM

TRANSFER PETITION NO.	THE HEARING HELD ON 05.01.20201 AT 10:30 AM
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 317/9/HDB/2020
NAME OF THE COMPANY	Megha Engineering & Infrastructures Ltd
NAME OF THE PETITIONER(S)	Enexio Power Cooling Solutions India Pvt Ltd
NAME OF THE RESPONDENT(S)	Megha Engineering & Infrastructures Ltd
UNDER SECTION	9 of IBC

Counsel	for P	etitione	r(c).
Counser	IUI	ennone	1131:

L	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## **ORDER**

Counsel for Operational Creditor is connected via video conference. He prayed time for filing rejoinder. Time is enlarged. He is directed to serve a copy of the rejoinder to the other side.

For making submissions, post the matter on 08.02.2021.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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